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SLP(C)No. 4723 OF 2003
ITEM No.43

Court No. 5

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.4723/2003

(From the judgement and order dated 19/08/2002 in WP 3614/02
of The HIGH COURT OF BOMBAY)

D.M. MARGE & ORS.

Petitioner (s)

VERSUS

EXECUTIVE ENGINEER, SILVASSA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 08/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Ms. Varuna Bhandari Gugnani,Adv.
Mr. T. Mahipal,Adv.

For Respondent (s)Mr. Raju Ramachandran, A.S.G.
Mrs. Alka Agrawal,Adv.

Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Time extended by one week for filing rejoinder affidavit.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master